

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).3517/2008

UNION OF INDIA

Petitioner(s)

VERSUS

M/S VATIKA FARMS PVT.LTD. & ORS.

Respondent(s)

Date: 04/04/2008 This Petition was called on for hearing today.

For Petitioner(s) Mr. Deb Kumar,Adv.
Mr. B.V. Balaram Das,Adv.

For Respondent(s)
Mr. Bhargava V. Desi,Adv.
Mr. Rahul Gupta,Adv.

UPON hearing counsel the Court made the following
ORDER

Respondents may file counter affidavit before 7.5.2008. List
the matter on 7.5.2008.

(S.G.SHAH)
Registrar